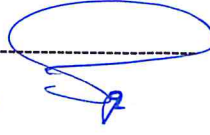


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.28/ BB/ 2017	-	For hearing	230/ 232	Pepperl & Fuchs Factory Automation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATI. P. THANU SPT Legu	Adventu K. Prabhu	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC is present. Counsel for petitioner has filed synopsis. Counsel is directed to furnish comments on the report of ROC.

List it on 28.09.2017.

  
MEMBER (J)

  
MEMBER (T)